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11.12 hrs.

GENERAL BUDGET 2004-2005 – DEMANDS FOR GRANTS*

Title: Presentation of Demands for Grants in respect of Budget (General) for 2004-05.

MR. SPEAKER: I shall now put the Demands for Grants of all the Ministries/Departments to vote.

...(Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): This is not fair. ...(Interruptions) We have the right. ...(Interruptions)

MR. SPEAKER: Please cooperate. I am also not happy, Shri Radhakrishnan. Nobody is happy in this House. Please sit down. ...(Interruptions)

श्री सुशील कुमार मोदी (भागलपुर) : आप सरकार से अपना समर्थन वापस लीजिए। (व्यवधान)

MR. SPEAKER: Whether it is good for the country or not, posterity will decide. Shri Radhakrishnan, I request you to sit down. Your right has been conceded and your opposition has been recorded.

...(Interruptions)

अध्यक्ष महोदय : मैं आप लोगों से विनती करता हूँ कि आप लोग बैठ जाइए।

(व्यवधान)

श्री रामदास बंडु आठवले (पंढरपुर) : अध्यक्ष महोदय, ये विपक्ष के लोग ही हंगामा करते हैं।

अध्यक्ष महोदय : आप छोड़िये ना कौन हंगामा करते हैं।

...(व्यवधान)

MR. SPEAKER: Hon. Members, none of us is happy but let us do our job.

I shall now put the Demands for Grants of all the Ministries/Departments to vote:

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the fourth column of the Order Paper be granted to the President out of the Consolidated Fund

*Moved with the Recommendation of the President.

of India, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 2005, in respect of the heads of Demands entered in the second column thereof, against:-

1. Demand Nos. 1 to 3 relating to Ministry of Agriculture.
2. Demand No. 4 relating to Ministry of Agro and Rural Industries.
3. Demand Nos. 5 and 6 relating to Department of Atomic Energy.
4. Demand Nos. 7 and 8 relating to Ministry of Chemicals and Fertilizers.
5. Demand No. 9 relating to Ministry of Civil Aviation.
6. Demand Nos. 10 and 11 relating to Ministry of Coal and Mines.
7. Demand Nos. 12 and 13 relating to Ministry of Commerce and Industry.
8. Demand Nos. 14 to 16 relating to Ministry of Communications and Information Technology.
9. Demand No. 17 relating to Ministry of Company Affairs.
10. Demand Nos. 18 and 19 relating to Ministry of Consumer Affairs, Food and Public Distribution.
11. Demand No. 20 relating to Ministry of Culture.
12. Demand Nos. 21 to 28 relating to Ministry of Defence.
13. Demand No. 29 relating to Ministry of Development of North Eastern Region.

14. Demand No. 30 relating to Ministry of Environment and Forests.
15. Demand No. 31 relating to Ministry of External Affairs.
16. Demand Nos. 32 to 34, 36, 37 and 39 to 45 relating to Ministry of Finance.
17. Demand No. 46 relating to Ministry of Food Processing Industries.
18. Demand Nos. 47 to 49 relating to Ministry of Health and Family Welfare.
19. Demand Nos. 50 and 51 relating to Ministry of Heavy Industries and Public Enterprises.
20. Demand Nos. 52 to 56 and 95 to 99 relating to Ministry of Home Affairs.
21. Demand Nos. 57 to 59 relating to Ministry of Human Resource Development.
22. Demand No. 60 relating to Ministry of Information and Broadcasting.
23. Demand No. 61 relating to Ministry of Labour and Employment.
24. Demand Nos. 62 and 63 relating to Ministry of Law and Justice.
25. Demand No. 65 relating to Ministry of Non-Conventional Energy Sources.
26. Demand No. 66 relating to Ministry of Non Resident Indian Affairs.
27. Demand No. 67 relating to Ministry of Panchayati Raj.
28. Demand No. 68 relating to Department of Ocean Development.
29. Demand No. 69 relating to Ministry of Parliamentary Affairs.
30. Demand No. 70 relating to Ministry of Personnel, Public Grievances and Pensions.
31. Demand No. 71 relating to Ministry of Petroleum and Natural Gas.
32. Demand No. 72 relating to Ministry of Planning.
33. Demand No. 73 relating to Ministry of Power.
34. Demand No. 75 relating to Lok Sabha.
35. Demand No. 76 relating to Rajya Sabha.
36. Demand No. 78 relating to Secretariat of the Vice-President.
37. Demand No. 79 relating to Ministry of Road Transport and Highways.
38. Demand Nos. 80 to 82 relating to Ministry of Rural Development.
39. Demand Nos. 83 to 85 relating to Ministry of Science and Technology.
40. Demand No. 86 relating to Ministry of Shipping.
41. Demand No. 87 relating to Ministry of Small Scale Industries.
42. Demand No. 88 relating to Ministry of Social Justice and Empowerment.
43. Demand No. 89 relating to Department of Space.
44. Demand No. 90 relating to Ministry of Statistics and Programme Implementation.
45. Demand No. 91 relating to Ministry of Steel.
46. Demand No. 92 relating to Ministry of Textiles.
47. Demand No. 93 relating to Ministry of Tourism.
48. Demand No. 94 relating to Ministry of Tribal Affairs.
49. Demand Nos. 100 to 102 relating to Ministry of Urban Development.
50. Demand No. 103 relating to Ministry of Urban Employment and Poverty Alleviation.
51. Demand No. 104 relating to Ministry of Water Resources.
52. Demand No. 105 relating to Ministry of Youth Affairs and Sports."

The motion was adopted.

MR. SPEAKER : The Demands for Grants of all the Ministries/Departments are passed.

MR. SPEAKER: Today Members are sitting quiet and Speaker is speaking.

...(Interruptions)

SHRI VARKALA RADHAKRISHNAN (CHIRAYINKIL): It is a black day; it is a very black day in Parliament's history.

11.18 hrs

(At this stage, Shri Varkala Radhakrishnan left the House.)